

## Allahabad Bench

CA No. 516/ALD/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.02.2020

NAME OF THE COMPANY: M/s MAA Ambe Teckno Com Industries Ltd & Ors V/s ROC

SECTION OF THE COMPANIES ACT: 441 of Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Udai Chandani	Advocate	Petitioner	Udai
<u>2.</u>				

**CA NO.516/ALD/2019**

Sh. Udai Chandani, Advocate for the petitioner is present and states that he shall file the earlier intimation sent to the Ld. Counsel for the ROC within a week.

As prayed for, put up on 3<sup>rd</sup> March, 2020.

**Dated: 14.02.2020**

—sd—

**(JUSTICE RAJESH DAYAL KHARE)  
MEMBER (J)**

Typed by :  
Kavya Prakash Srivastava  
(Stenographer)